

Medium term loans

Medium term advances by banks to societies	11%
<i>Farmers' Service Societies</i>	
I. Short Term	91%
II. Medium Term	16%
VI. Advances under the Scheme of Differential Rate of Interest	4%

'Change in Timing for New Delhi/Hyderabad and Vice Versa Flights

4658. SHRI MALLIKARJUNA RAO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Government have received any representation for change of time for Airway New Delhi to Hyderabad and from Hyderabad to New Delhi; and

(b) if so, the details of the representation and action taken thereupon?

THE MINISTER OF TOURISM AND CIVIL AVIATION SHRI PURUSHOTTAM KAUSHIK: (a) Yes, Sir.

(b) Several representations, including those from Members of Parliament and Chief Minister of Andhra Pradesh, seeking change in timing of air service between Delhi and Hyderabad and vice versa were received. Their main demand was for morning service from Delhi to Hyderabad and convenient evening service from Hyderabad to Delhi. As repair and development works at many airports, particularly Bangalore, limited jet operation through the airfield only upto 2.00 p.m., the change in timings desired in the representations, could not be made. However, Indian Airlines would consider the feasibility of effecting improvements, wherever possible, in their summer schedule of 1979.

Non Officials drafted for Service in Nationalised and Non-Nationalised Banks

4659. SHRI M. V. KRISHNAPPA:
SHRI K. LAKKAPPA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that several non-officials have been drafted for services in various nationalised and non-nationalised banks and advisers and other capacities;

(b) if so, details of the same with names of such advisers and the banks they are serving; and

(c) on what criteria such non-officials have been drafted for service on the different banks?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (c). Information to the extent possible is being collected and will be laid on the Table of the House.

वर्ष 1979-80 के लिए दोषपूर्ण वस्त्र निर्यात नीति

4660 डा० लक्ष्मीनारायण पांडेय : क्या वाणिज्य तथा नागरिक प्रति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वर्ष 1979-80 अथवा वर्ष 1979 के लिये निर्धारित वस्त्र निर्यात नीति बहुत दोषपूर्ण है ;

(ख) क्या सरकार का ध्यान इस ओर दिलाया गया है ;

(ग) क्या इससे निर्यात लक्ष्य प्राप्त होने की सम्भावना नहीं है जिससे कोटा वापिस किया जायेगा और उन्हीं कुछ लोगों को लाभ पहुंचेगा जो गत वर्ष दोषी पाये गये थे ; और

(घ) क्या सरकार का विचार उपरोक्त नीति को संशोधित करने का है ?

वाणिज्य तथा नागरिक प्रति और सहकारिता मंत्रालय में राज्य मंत्री (श्री आरिफ बेग) : (क) से (घ) . वस्त्र कोटों के उपयोगीकरण, निर्यातों के र्षा-